

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 17 & 18 of 2015

Dated: 7th January, 2016

In the matter of :

Green Energy Association

...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission &Ors.

...Respondent(s)

ORDER

Court has not assembled today.

Post this batch of Appeals for hearing on **26th February, 2016.**

Court Master